

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
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1.	MR. AKHIL SIBAL	ADV.		
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2.	MR. JATIN MONGIA,	ADV.		
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3.	MR. RAJNISH CHADHA	- PETITIONER		
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FOR PETITIONER

1.	MR. SAURABH KALIA	ADV.		
2.	MS. AISHWARYA MISHRA	ADV.		

RESPONDENTS

ORDER

Part arguments heard in the pending application. To continue on
23.08.2016.

Sd/-
(Ina Malhotra)

Member (Judicial)

Sd/-
(R. Vardharajan)

Member (Judicial)